

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 06.06.2022 (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
After rising of the Principal Bench Court-II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No.153/2022	Telangana State Trade Promotion Corporation Ltd. Vs A.P.Gems & Jewellery Park Private Limited and 2 Ors	Abishek Jenasenana Aparajitha Vishwanath Niveda CP Sneha Parthasarathy	
2.	Comp. App (AT)(CH)(Ins) No.157/2022	B.Raghu Rami Reddy Sole Proprietor of Sree Eswari Traders Vs Mahalingam Suresh Kumar, RP of M/s Sri Venkat Ram Spinners (P) Ltd.,	K.K.Sivashanmugam K.S. Sri Giri Prasath Anant Merathia	
3.	Comp. App (AT)(CH) No.28/2022 & I.A.No.318 of 2022	ACE Skill Development Private Limited and Anr Vs Vinod Meenoth Madthal and 2 Ors	R.Narayanan Purujit Narayanan	
4.	Comp. App (AT)(CH) No.33/2022 & I.A.No.393 of 2022	Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 4	Vipin Warriar Vidyalakshmi Vipin	
5.	Comp. App (AT)(CH) No.35/2022	Manimegalai Unnikrishnan and Anr Vs Perumal Reddi Muthuswamy	Adith Narayan Vijayaraghavan V.L.Akshai Sajin Kumar	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6	Comp. App (AT)(CH)(Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar
7	Comp App (AT)(CH) No. 58/2021 in IA No. 659,660 & 661/2021	K. Ravindranath Vs K. Adilakshmi & 10 Ors.	T.K. Bhaskar Srinath Sridevan K. Harishankar	
8	Comp. App (AT)(CH)(Ins) No. 200/2021	Erstwhile RP for Merchem Ltd V Merchem Ltd & 3 Ors	T. Ravichandran D. Elavarasi	Ravi Rajagopalan R1 Chirag Gupta R2-R4

9	Comp App (AT)(CH)(Ins) No. 252/2021 & IA No. 534 & 535/2021	The Assistant Commissioner of Central Tax Vs Shri. Bhruvish Rameshchandra Amin RP & 2 Ors	Samiksha Godiyal	
10	Comp App (AT)(CH)(Ins) No. 313/2021 & IA No. 652/2021	Edelweiss Asset Reconstruction Company Limited Vs S. Rajendran, Liquidator for Arohi Infrastructure Pvt Ltd & Anr	Rohan K George R. Pushkar	
11	Comp App (AT)(CH)(Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve P Ltd	Dhiren R. Dave PCS	
12	Comp App (AT)(CH)(Ins) No. 57/2022 & IA No. 112 & 113/2022	Sew Infrastructure Ltd Vs TVL Narsimha Rao	M. Naga Deepak	
13	Comp App (AT)(CH)(Ins) No. 61/2022 & IA No. 125,126,127 & 128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Chandramouli Prabhakar	
14	Comp App (AT)(CH)(Ins) No. 134/2022 & IA No.319/2022	Venkat Rao Marpina Vs Vermuri Ravikumar & anr	Roshan Atiq	
15	Comp App (AT)(CH)(Ins) No. 139/2022 & I.A.No.324,325/2022	G Balasubramaniam Vs Indian Overseas Bank & anr	Ravichandran	
16	Comp App (AT)(CH)(Ins) No. 141/2022 (With Defect)	G.Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr	Aiyar & Dolia Shanmugasundaram	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No.49 of 2021 (PH)	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla & 2Ors	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT)(CH)(Ins) No. 05/2021& I.A.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat For R1
19	Comp App (AT)(CH)(Ins) No.137/2021	M. Rafi Vs M/s. Spectrum Hi-Style Shoppers Private Limited	G. Vairava Subramanian B. Raghupathy A. Kandan	M. Sreedar Ganesh Babu
20	TA No. 27/2021 (Comp App (AT) (Ins)No. 1235/2019	E N Palanisamy Vs Bank of Baroda & 3 ors	Anup Kumar	M/s. Surana & Surana – R1 & R2 Ms. Prapti Mehta Mr. Kalyan Jabakh, RP
21	TA No. 54/2021 (Comp. App (AT)(Ins)No. 473/2020)	RKKR Steels P Ltd Vs Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd	Kartik Malhotra	J. Manivannan
22	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt. Ltd Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Srinivasan	Sathyanayanan R1 & R2 K.V. Jagadishvaran G. Indira – R3

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Asst. Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450